

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD
(Circuit Bench at Nainital)**

ALLAHABAD this the **25rd** day of **October, 2017.**

HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).

Original Application Number. 331/0045/2016.

Pan Singh Mahra, S/o Late Shri Madhan Singh Mahra, R/o
“Sukriti” Near Akashbani, Almora, P.O Almora, District - Almora.
.....Applicant.

VE R S U S

1. Union of India through Director General, Department of Post India Dak Bhawan, Sansad Marg, New Delhi.
2. Chief Post Master General, Uttarakhand Circle, Dehradun, Uttarakhand.
3. Director Postal Accounts, Uttarakhand Circle, Ali Ganj, Lucknow, U.P.
4. Superintendent of Post Offices, Chamoli Division, Gopeshwar, District Chamoli, Uttarakhand.

.....Respondents

Advocate for the applicant : Shri D.K. Joshi

Advocate for the Respondents: Shri P.K. Rai

O R D E R

Learned counsel for the applicant has submitted that the present Original application has been filed to claim interest on retiral dues which was paid by the respondents after much delay. He also stated that in similar matter pertaining to the same department the interest has been granted by this Tribunal vide order dated 15.09.2015 passed in O.A No. 331/00055/2014 – Girija Bhushan Singh Bisht Vs. U.O.I & Ors. Upon query counsel for the applicant fairly submitted that it is not known whether this order has been implemented or not by the respondents. However, learned counsel for respondents conceded that this O.A is also covered by the order dated 15.09.2015 passed in O.A No. 55/2014.

2. Having regard to the above this O.A is also disposed with direction the respondents to pay interest @ 9% per annum on the delayed payment of retiral benefits of the applicant within a period of three months from the date of receipt of certified copy of this order.

3. No order as to costs.

MEMBER- A.

Anand...